

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

6. C.P.(IB) -2704(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.02.2021**

NAME OF THE PARTIES: Ulric Francis Sequeira & Anr

V/s

Richa Homes Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing (VC).

Mr. Hridhay Khurana, counsel for the Financial Creditor is present. None  
appeared for respondent.

Counsel for the petitioner submits that there is a possibility of settlement and  
requested time for filing consent terms. List this matter on 25.02.2021 for  
filing consent terms.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)